

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1203
ANSWERED ON:13.08.2013
ILLEGAL PARKING LOTS
Khaira Shri Chandrakant Bhaurao;Singh Shri Ratan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that a large number of illegal parking lots are running in the NCT of Delhi;
- (b) if so, the details thereof and the total number of illegal parking lots running in the NCT of Delhi;
- (c) whether the Government has received complaints regarding running of such parking lots in connivance with the Delhi Development Authority (DDA), the Municipal Corporation of Delhi (MCD) and the Delhi Police personnel; and
- (d) if so, the total number of such complaints received and the details of the action taken against the guilty DDA, MCD and Delhi Police personnel during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No such list of illegal parking operators has been prepared by Delhi Police. However, prosecution of such persons after due verification is done as and when any complaint regarding operation of illegal parking is received. Cases have also been got registered at various police stations in the NCT of Delhi against the parking contractors / attendants for unauthorized parking, overcharging, etc.
- (c) to (d): No such complaints have been received by Delhi Police.